

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1898
TO BE ANSWERED ON 28.07.2016

DEVELOPMENT OF PONDS UNDER MGNREGS

1898. SHRIMATI RANJANBEN BHATT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to renovate the ponds situated in different parts of the country including Gujarat;
- (b) if so, the details thereof; and
- (c) the time by which this work is likely to be completed in Gujarat?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): As per Para 4(1), I, (iv) "Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies" is permissible work under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). Under this provision renovation of ponds are being taken up in different parts of the country including Gujarat.

(c): All the works taken up under MGNREGA are to be completed by the completion date mentioned in the Technical/ Administrative sanction of the States/UTs including Gujarat.
